

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE
(PC ACT) (CBI) ROUSE AVENUE DISTRICT COURT NEW DELHI**

**ADDITIONAL ROSTER FOR DESIGNATED COURT FOR MPs/MLAs
FOR THE MONTH OF JANUARY 2021**


Pursuant to the letter dated 20.09.2020 of Ld. Registrar General, Hon'ble High of Delhi, New Delhi and in continuation of this office order No.Power Gaz/RADC/2020/E-22684-22772 dated 27th November, 2020, the following Ld. Judicial Officers are requested to hold Physical Courts on the dates mentioned against their names w.e.f. 4th January, 2021, at Rouse Avenue District Court, New Delhi:-

S. No.	Date	Jurisdiction	Name of Officer	Designation	Court No.	Floor	Wing
1	04.01.2021	MP/MLA	Sh. Ravindra Kumar Pandey	ACMM-01	203	5 th	North
2	05.01.2021	MP/MLA	Sh. Vikas Dhull	Spl. Judge (PC Act) (CBI)	510	5 th	West
		MP/MLA	Sh. Sachin Gupta	ACMM-03	409	4 th	West
3	06.01.2021	MP/MLA	Ms. Geetanjali Goel	Spl. Judge (PC Act) (CBI)	509	5 th	West
		MP/MLA	Sh. Dharmender Singh	ACMM-04	410	4 th	West
4	07.01.2021	MP/MLA	Sh. Ravindra Kumar Pandey	ACMM-01	203	5 th	North
5	08.01.2021	MP/MLA	Sh. Vikas Dhull	Spl. Judge (PC Act) (CBI)	510	5 th	West
		MP/MLA	Sh. Sachin Gupta	ACMM-03	409	4 th	West
6	11.01.2021	MP/MLA	Ms. Geetanjali Goel	Spl. Judge (PC Act) (CBI)	509	5 th	West
		MP/MLA	Sh. Dharmender Singh	ACMM-04	410	4 th	West
7	12.01.2021	MP/MLA	Sh. Ravindra Kumar Pandey	Spl. Judge (PC Act) (CBI)	502	5 th	South
8	13.01.2021	MP/MLA	Sh. Vikas Dhull	Spl. Judge (PC Act) (CBI)	510	5 th	West
		MP/MLA	Sh. Sachin Gupta	ACMM-03	409	4 th	West
9	14.01.2021	MP/MLA	Ms. Geetanjali Goel	Spl. Judge (PC Act) (CBI)	509	5 th	West
		MP/MLA	Sh. Dharmender Singh	ACMM-04	410	4 th	West
10	15.01.2021	MP/MLA	Sh. Ravindra Kumar Pandey	ACMM-01	203	5 th	North
11	16.01.2021	MP/MLA	Sh. Vikas Dhull	Spl. Judge (PC Act) (CBI)	510	5 th	West
		MP/MLA	Sh. Sachin Gupta	ACMM-03	409	4 th	West
12	18.01.2021	MP/MLA	Ms. Geetanjali Goel	Spl. Judge (PC Act) (CBI)	509	5 th	West
		MP/MLA	Sh. Dharmender Singh	ACMM-04	410	4 th	West
13	19.01.2021	MP/MLA	Sh. Ravindra Kumar Pandey	ACMM-01	203	5 th	North
14	21.01.2021	MP/MLA	Sh. Vikas Dhull	Spl. Judge (PC Act) (CBI)	510	5 th	West
		MP/MLA	Sh. Sachin Gupta	ACMM-03	409	4 th	West
15	22.01.2021	MP/MLA	Ms. Geetanjali Goel	Spl. Judge (PC Act) (CBI)	509	5 th	West
		MP/MLA	Sh. Dharmender Singh	ACMM-04	410	4 th	West
16	23.01.2021	MP/MLA	Sh. Ravindra Kumar Pandey	ACMM-01	203	5 th	North
17	25.01.2021	MP/MLA	Sh. Vikas Dhull	Spl. Judge (PC Act) (CBI)	510	5 th	West
		MP/MLA	Sh. Sachin Gupta	ACMM-03	409	4 th	West
18	27.01.2021	MP/MLA	Ms. Geetanjali Goel	Spl. Judge (PC Act) (CBI)	509	5 th	West
		MP/MLA	Sh. Dharmender Singh	ACMM-04	410	4 th	West
19	28.01.2021	MP/MLA	Sh. Ravindra Kumar Pandey	ACMM-01	203	5 th	North
20	29.01.2021	MP/MLA	Sh. Vikas Dhull	Spl. Judge (PC Act) (CBI)	510	5 th	West
		MP/MLA	Sh. Sachin Gupta	ACMM-03	409	4 th	West
21	30.01.2020	MP/MLA	Ms. Geetanjali Goel	Spl. Judge (PC Act) (CBI)	509	5 th	West
		MP/MLA	Sh. Dharmender Singh	ACMM-04	410	4 th	West

Note:- (i) In terms of letter dated 21st September, 2020 of the Hon'ble Delhi High Court, the concerned Ld. Judicial Officers shall be required to record evidence as well, through video conferencing or Physical Court, during the present limited functioning of the courts also.

(ii) These Court shall arrange their diaries in such a manner that all the evidence matters are listed on the day of their physical hearing.

(iii) Irrespective of the roster, if any evidence matter is listed before them, it shall not be adjourned for any reason whatsoever and the evidence shall be recorded either through VC or physical Court.


(Rajiv Mehra)
Principal District & Sessions Judge (Officiating)
Rouse Avenue District Courts,
New Delhi.

No. Power Gaz/RADC/2020/E- 84615-702


Dated 21st December, 2020.

Copy forwarded digitally for information to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. All the Principal District & Sessions Judges, Delhi/New Delhi.

Copy forwarded digitally for information and necessary action to :-

1. All the Judicial Officers at Rouse Avenue District Court, New Delhi.
2. In-charge, Computer Branch, RADC, New Delhi for uploading this on the official website.
3. In-charge, Care-Taking Branch, RADC, New Delhi.
4. The P.S. to undersigned.
5. All Branches at RADC, New Delhi.
6. The Secretary, Bar Council of Delhi, New Delhi.
7. The Honorary Secretary, Rouse Avenue District Court Bar Association, New Delhi.
8. The Director of Prosecution, CBI, Block No.3, IInd Floor, CGO Complex, Lodhi Road, New Delhi.
9. The Director General (Prisons), Tihar Jail, New Delhi.
10. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi.
11. The Chief Prosecutor, CBI/ACB, Rouse Avenue District Court, New Delhi.
12. The Director, Directorate of Enforcement, New Delhi.
13. The Labour Commissioner, Civil Lines, Delhi.
14. The Commissioner of Police, Police Headquarter, Delhi.
15. The Lockup In-charge, Rouse Avenue District Court, New Delhi.
16. The Chowki In-charge, Rouse Avenue District Court, New Delhi.
17. The Executive Engineer (Civil & Electrical) PWD, RADC, New Delhi.


Principal District & Sessions Judge (Officiating)
Rouse Avenue District Courts,
New Delhi.